

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3851
TO BE ANSWERED ON 09.08.2017**

INSTALLING CCTV CAMERAS IN TRAINS

**3851. SHRI SANGANNA AMARAPPA:
SHRI A. ARUNMOZHITHEVAN:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has received a large number of complaints of robbery and murder of the passengers in trains and if so, the details thereof;**
- (b) whether the Railways is planning to install CCTVs for recording the incidents of robbery and murder in trains;**
- (c) if so, the details thereof along with the total expenditure likely to be incurred thereon and the time by which it is likely to be done;**
- (d) the other steps taken by the Government to avoid these incidents of robbery and murder in trains; and**
- (e) the details of the compensation which have to be paid or already paid to the victims family, during the last three years?**

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 3851 BY SHRI SANGANNA AMARAPPA AND SHRI A. ARUNMOZHITHEVAN TO BE ANSWERED IN LOK SABHA ON 09.08.2017 REGARDING INSTALLING CCTV CAMERAS IN TRAINS

(a): No, Madam.

(b) & (c): Indian Railways has installed CCTV cameras on a limited number of coaches of passenger and suburban trains on a pilot basis. Rolling Stock Programme (RSP) sanction provision of CCTV cameras in 750 coaches is available at a cost ` 3.5 lacs per coach amounting to ` 26.25 crore.

As on 12.07.2017,

- CCTV cameras have been installed in the entire rake (21 coaches) of train No. 12497/12498 Shan-e-Punjab Express of Northern Railway.**
- 10 Humsafar rakes have been fitted with CCTVs by Modern Coach Factory/Rae Bareli & Rail Coach Factory/Kapurthala (RCF) (05 rakes each).**
- CCTV system has been provided in one rake of Tejas train service by RCF.**
- CCTVs have been provided in 6 Diesel Electric Multiple Unit (DEMU) rakes by ICF.**
- Integral Coach Factory/Chennai (ICF) has provided CCTVs in 20 coaches of Mainline trains.**
- Western Railway and Central Railway have provided CCTVs in 100 suburban coaches (50 suburban coaches each).**
- CCTV cameras have also been provided in coaches with glass roof top for Indian Railway Catering and Tourism Corporation (IRCTC). Two such coaches have been turned out by ICF.**

(d): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory

responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP in providing better protection and security of passenger area and passengers and for matters connected therewith.

Besides, the following steps are also being taken by the Railways to avoid incident of robbery and murder in trains and to improve security:

- 1. On vulnerable and identified routes/sections, 2500 trains (on an average) are escorted by Railway Protection Force daily, in addition to 2200 trains escorted by Government Railway Police of different States daily.**
- 2. Security Help Line number 182 is made operational over Indian Railways for security related assistance to passengers in distress.**
- 3. Indian Railways have installed CCTV cameras on a limited number of coaches of passenger and suburban trains on a pilot basis.**
- 4. Surveillance is kept through CCTV cameras provided at about 344 stations over Indian Railways to ensure safety and security of passengers.**
- 5. Surprise checks are conducted in trains to ensure security of passengers and alertness of trains escorting staff.**
- 6. Close liaison is made by RPF with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains.**

(e): The amount of compensation paid in the incidents of robbery and murder in trains during the last three years is as under:-

(Amount in Lakhs of Rs.)

Year	Compensation paid in case of robbery	Compensation paid in case of murder
2014-15	0	32.72
2015-16	0	13.20
2016-17	0.10	4.82
Total	0.10	50.74

Note:- The compensation paid in a year need not necessarily relate to the accidents/casualties in that year alone. This amount depends upon the number of cases which are finalized in a particular year irrespective of the year(s) in which the accident they pertain to, have occurred.
